

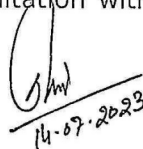
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH EAST DISTRICT: KARKARDOOMA COURTS, DELHI**

CIRCULAR

On account of extreme water logging resulting in dangerous flood like situation and in the interest of the safety of Judicial Officer/Officials, who are residing in areas which are affected due to flood like situation, are permitted to work from home through VC on 14th & 15th July 2023 (Friday and Saturday). Remaining all other Judicial Officers/Officials are required to hold their respective court/branches physically.

Further, no adverse order be passed for non-appearance of counsel.

This issues on the instructions of and in consultation with Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.



14.07.2023

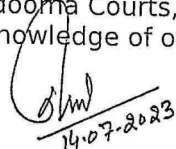
(Virender Kumar Bansal)
Principal District & Sessions Judge,
North-East, Karkardooma courts,
Delhi.

No. 4887-4894 /Admn./NE/KKD/2023

Date 14 JUL 2023

Copy forwarded for information and necessary action to:-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts,
3. All the Judicial Officers, North-East District, KKD Courts
4. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
6. AO (J)/Branch Incharge/Reader to bring into the knowledge of officials.
7. PS to undersigned.



14.07.2023

Principal District & Sessions Judge,
North-East, Karkardooma courts,
Delhi.